

THE HIGH COURT OF MEGHALAYA AT SHILLONG

Notification

Dated Shillong 3rd November, 2021

No. HCM.II/50/2014-Estt/551: With the approval of the Hon'ble, the Chief Justice, "The Bar Council of Meghalaya, Rules, 2021" is hereby notified.

By Order,

REGISTRAR GENERAL

Memo No HCM.II/50/2014-Estt/551-A Dated Shillong 3rd November, 2021

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
5. The P.S to the Advocate General, High Court of Meghalaya, Shillong for favour of kind information of the Advocate General.
6. The Joint Registrar (Listing)-cum-OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
7. The Addl. Advocate General, High Court of Meghalaya, Shillong for favour of kind information.
8. Shri. K.S. Kynjing, Senior Advocate/Member, High Court of Meghalaya, Shillong for favour of kind information.
9. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of kind information.
- ✓ 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website of the High Court of Meghalaya, Shillong.
11. The Director of Printing & Stationery Department, Government of Meghalaya, Shillong, with a request to publish the above mentioned Rules(copy enclosed) in the next Official Gazette and to print 25 (Twenty-five) copies of the same.
12. Office Copy.


REGISTRAR GENERAL

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3/11/21